it has been recorded it should be removed.

Special

SHRI DAVID LEDGER: The officer in charge.

THE DEPUTY CHAIRMAN: Yes, you may say the officer in charge instead. But not the name.

SHRI DAVID LEDGER: The officer in charge of Operation Rhino, has gone on record having said that the Saikia Ministry should be allowed to continue so that Operation Rhino can continue. This is a politi. cal statement, Madam. The army officer is behaving and acting like a pasty spokesman. What is this? This is an unholy alliance between the army and the political party. This, I am afraid, Madam, is fraught with dangerous consequences. I would- only like to demand that the Government should put an immediate hallt to the harassment whichis being caused by the army to the leaders of the political parties, essentially the regional political parties. The Government of India should immediately put a halt to Operation Rhino and initiate a dialogue with the ULFA with a view to finding a political solution to this ailing problem.

DR. NAGEN SAIKIA: Madam, I would like to associate myself with Mr. David Ledger. The Government should take immediate steps in this regard and it should be seen that political leaders are not harassed by the armed forces.

SHRIMATI BIJOYA CHAKRAVARTY: Madam. I would like to associate myself with Mr. David Ledger In the name of wiping out extremists. Hiteshwar Saikia should not use the army against his political opponents. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Please do not take anybody's name.

SHRIMATTIBLTOYA CHAKRA-VARTY: Political vendetta of the Assam Chief Minister with the connivance of the army should be stop222

ped so that respectable people may live peacefully.

Mentions

THE DEPUTY (CHAIRMAN: Mr. Mohanty.

Need for opening of a New Coal Company in the State of Orissa

SHRI SARADA MOHANTY (Orissa): Madam, my special mention is regarding opening of a new coal company in the State of Orissa. With about 41,600 million tonnes of coal reserves, Orissa accounts for almost a quarter of the total coal reserves in the country. Yet, there is no separate coal company exclusively for the State of Orissa. Over 15 million tonnes of coal was mind in the State during the calendar year

1990 against 12 million tonnes in the previous year. It is expected that more coal will be mined in the year

1991 and this is going to keep in creasing in the coming years. There is one more thing and that is,-the wel fare and grievances of the colliery workers are not being looked into by the authorities of the company. As the headquarters are outside the State the poor labourers cannot afford to go there to voice their grievances before the higher authorities. For improving the mining of coal, to look after the welfare of the coal workers and for other developmental works in this area, the State of Orissa needs a coal company exclusively meant for the State. The State Gov ernment has already made a proposal in this regard to the Government of India. The Chief Minister of Orissa has requested the hon. Prime Minister for such a company in his DO letter dated 25 May, 1991. He has requested the Prime Minister in his letter to take an early decision in this regard. The State Government has already allotted 40 acres of prime land in the State capital. Bhubanes war to RECL for establishing the headquarters of the proposed coal company. I urge upon the hon.

[Shri Sarada Mohanty]

Prime Minister and the Minister of State for Coal to take an early decision. Thank you, Madam.

Special

SHRIMATI MIRA DAS (Orissa): Madam, I would like to associate my. self with Mr. Mohanty. While associating with him, I urge upon the Government to start a separate coal company, exclusively for the State of Orissa immediately.

The House then adjourned for flmeh at thirty-five minutes past one of the clock.

The House reassembled after lunch at thirty-eight minutes past two of the clock, [The Vice-Chairman] (DR. NAGEN SAIKIA) in) the Chair]

THE PUNJAB APPROPRIATION (NO. 2) BILL, 1991—Contd.

THE VICE-CHAIRMAN (DR. NA. GEN SAIKIA): We shall now take up 'for consideration the Punjab Appreciation (No. 2) Bill, 1991, as moved by Shri Shantaram Potdukhe. Now, Mr. Afzal.

श्री सोहम्मद अफजर उम सीम अफजर (उत्तर प्रदेश) : मोहतरम वाईस चेयरमैन साहब, 1991-92 के लिए सरकार की तरफ से पंजाब के लिए 7209 करोड़ रुपए का बजट मंजूरी के लिए हमारे सामने आया है। मैं समझता हूं कि जब आया है तो पास भी हो जाएगा। पिछले 6 साल से यह सिलसिला चल रहा है और पता नहीं कब तक चलेगा।

इस पर मुझे एक शैर याद ग्रा रहा है--

"फिर देखिए ग्रंदाजे गुलफशानिए गफतार

रखे दे कोई सागरो मीना मेरे डाफ में"

एक बार फिर सरकार ने इस पालियामेंट के सामने पंजाब का मसला रख दिया है ग्रौर जो जख्म हैं उनको एक बार फिर से हरा होने का मौका मिल गया है। मोहतरम, पंजाब का जो मसला है, उसकी तफसील में जाना मैं मुनासिब नहीं समझता हूं। सारा मुल्क उँससे बखुबी वाकिफ है। पालियांमेंट के मुग्रज्जिज मेम्बरान ग्रौर हमारे हाऊस के मेंम्बरान जो यहां मौजुद हैं, मैं उनका वक्त कम से कम इस मसल की तफसीली बहस में ले जाकर खराब नहीं करना चाहुंगा। सिर्फ एक बात कह सकता ह कि कुछ मांगों को लेकर यह मसला मुरू हुआ था, तवज्जह नहीं दी गई। नतीज में प्राहिस्ता ग्राहिस्ता एक ऐजिटेशन सुरू हुई स्रौर उसने तशद्युद का रख ग्रहितयार कर लिया। उसके वाद ग्राप-रेशन गोल्डन टेंपल जैसा सानाहा इस मुल्क को देखना पड़ा जिसके नतीजे में मरकजी सरकार ग्रीर खास तौर से कांग्रेस पार्टी पर से पंजाब के ग्रवास का ऐतमध्य मृतःखल्जल हो गया। जो हालात पंजाब में हुए मैं बकौल जावेद कंवर एक शायर हैं, उन्होंने दो मिसरों में, दो बंद इस सिलसिले म कहे हैं।

> सड़कों पर सन्नाटे खेले, घर झांगन एक जेल

नेतामों ने राजनीति का ऐसा खेला खेल

बूटों की भावाज ने छीनी, होठों की मुसकान

एक दूर्ज का खून का प्यासा लगता हर इंसान

भाई का जावेद कंक्षर ग्रंब दुश्मन ठहराभाई

नफरत के खैतान ने मच तो ऐसी मागलगाई

भक्तरत की चौथाल पै बैठा, रोए . हिम्क्स्तान

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